COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 104 OF 2016 & IA NOs. 249, 250 & 251 OF 2016

Dated: 18th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

GAIL Gas Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Ajit Pudussery Mr. Ajeet S. Verma

Mr. K. Vijayn

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore for R.1

ORDER

IA No. 251 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter for hearing on <u>15.09.2017</u>.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

ts/vg